

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 4900
TO BE ANSWERED ON THE 01st April, 2022

Medical Devices Parks

†4900. **SHRI PARBATBHAI SAVABHAI PATEL:**
DR. NISHIKANT DUBEY:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the main objectives and goals of the promotion of Medical Devices Parks scheme; and
(b) the details and the status of medical devices parks set up and likely to be set up on the requests/ proposals received from State Governments, State-wise including Gujarat?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a): The Department is implementing the scheme “Promotion of Medical Devices Parks”, with the objectives:

- to create world class infrastructure facilities in order to make Indian medical device industry a global leader.
- to provide easy access to standard testing and infrastructure facilities through creation of world class Common Infrastructure Facilities for increased competitiveness will result into significant reduction of the cost of production of medical devices leading to better availability and affordability of medical devices in the domestic market and
- to exploit the benefits arising due to optimization of resources and economies of scale.

The Medical Device Parks under the scheme will provide common testing and laboratory facilities at one place, reducing the manufacturing cost significantly and create a robust ecosystem for medical device manufacturing in the country.

(b): The total financial outlay of the scheme is Rs. 400 crore and the maximum assistance under the scheme for one Medical Device Park would be limited to Rs. 100 crore. The tenure of the scheme is from FY 2020-2021 to FY 2024-2025 and the selected Medical Device Park project are to be implemented by a State Implementing Agency (SIA).

Under the scheme, Department of Pharmaceuticals has received proposals from 16 States/Union Territories viz. Uttar Pradesh, Tamil Nadu, Telangana, Karnataka, Maharashtra, Gujarat, Madhya Pradesh, Rajasthan, Punjab, Haryana, Himachal Pradesh, Uttarakhand, Chhattisgarh, Kerala, Goa and Jammu & Kashmir.

The proposals were evaluated as per the criteria given in the scheme guidelines and final approval for financial assistance of Rs. 100 crore each has been given to the States of Uttar Pradesh, Tamil Nadu, Madhya Pradesh and Himachal Pradesh.
